

**COURT NO. 27**  
**THE HONOURABLE SRI JUSTICE ABHINAND KUMAR SHAVILI**  
**THE HONOURABLE SRI JUSTICE LAXMI NARAYANA ALISHETTY**

**To be heard on Monday the 18th day of November 2024 (AT 10:30 AM - HYBRID MODE)**  
**NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -**  
**<https://tshc.vconsol.com/login>**

**(DAILY LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b><u>FOR ADMISSION</u></b>				
1	WA/1305/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Dispense with Petition) IA 3/2024(Direction Petition)	K S SUNEEL	GP FOR PANCHAYAT RAJ RURAL DEV R PADMA REKHA (SPL C MGNREGS) (R2)	NIZAMABAD
<b><u>INTERLOCUTORY</u></b>				
2	LAAS/87/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition)	GP FOR APPEALS		KHAMMAM
3	LAAS/89/2024 IA 1/2024(Condone Delay in Rep) IA 2/2024(Condone Delay Petition) IA 3/2024(Stay Petition)	GP FOR APPEALS		HYDERABAD
<b><u>FOR DISMISSAL</u></b>				
4	LAAS/216/2009	B SUDHAKAR REDDY ASSOCIATES	GP FOR APPEALS	RANGA REDDY
5	LAAS/190/2013 IA 1/2024(Additional Documents Petition)	KONDAPARTHY KIRAN KUMAR	GP FOR APPEALS (R4) KOWTURU VINAYA KUMAR (R3) P S P SURESH KUMAR (R2) KOWTURU VINAYA KUMAR (R4) R1-SERVED R2-APP BY P S P SURESH KUMAR RR3 & 4-APP BY KOWTURU VINAYA KUMAR MEMO FILED VIDE USR NO.13040/2024.	RANGA REDDY
6	WP/14930/2009 IA 1/2020(Direction Petition) IA 2/2020(Direction Petition) IA 3/2020(L R Petition) IA 1/2022(Implead Petition) IA 2/2022(Injunction Petition) IA 3/2022(Implead Petition) IA 4/2022(Injunction Petition) IA 5/2022(L R Petition) IA 1/2023(Substitute Petition)	E V V S RAVI KUMAR VEROSE SANJANA	R RANGANATHAN	HYDERABAD
7	WP/16812/2011 IA 1/2011(WPMP 19712/2011)(Dispense with Petition) IA 2/2011(WPMP 20193/2011)(Direction Petition)	THE ADVOCATE GENERAL	V L V KESAVA RAO	HYDERABAD
8	WP/26318/2011 IA 1/2024(L R Petition)	N KRISHNA SUMANTH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R1) GP FOR FISHERIES (R2)	HYDERABAD
9	WP/5614/2012	ADDL ADVOCATE GENERAL	G V L MURHTY	HYDERABAD
10	WP/1580/2013 IA 1/2013(WPMP 1905/2013)(Stay Petition)	M/S BHARADWAJ ASSOCIATES	GP FOR REVENUE	HYDERABAD

11	WP/13272/2013 IA 1/2013(WPMP 16296/2013)(Direction Petition) IA 1/2020(Amendment Petition) IA 1/2021(Implead Petition) IA 2/2021(Implead Petition)	B MAHENDER REDDY	GP FOR GENERAL ADMINISTRATION THE ADVOCATE GENERAL G VIVEKANANDA(SC FOR APPSC HYD) (R14) GP FOR SERVICES III (R16) NEMALI PRAMOD (SC FOR APPSC) (R3) GP FOR WOMEN DEV CHILD WELFARE (R15) ADDL ADVOCATE GENERAL (R2) THE ADVOCATE GENERAL (R17)	HYDERABAD
12	WP/18431/2013 IA 1/2013(WPMP 22512/2013)(Stay Petition)	K S MURTHY	GP FOR CEILING R NARASIMHA REDDY (R6)	HYDERABAD
13	WP/31768/2013 IA 1/2013(WPMP 39478/2013)(Fix an Early Date) IA 1/2015(WPMP 24220/2015)(L R Petition)	J SUDHEER	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
14	WP/5943/2014 IA 1/2016(WVMP 814/2016)(Vacate Stay Petition)	J SUDHEER	K. KIRAN MAYEE GP FOR SERVICES I (AP) GP FOR SERVICES II (AP) (R7)	HYDERABAD
15	WP/37354/2015 IA 1/2016(WVMP 1390/2016)(Vacate Stay Petition) IA 1/2019(Vacate Stay Petition)	J SUDHEER	A K JAYAPRAKASH RAO GP FOR LABOUR (R26) SRINIVASA RAO MADIRAJU (R7) C SRINIVASA BABA (SC FOR APPSC) (R25) D BALAKISHAN RAO(SC FOR TSPSC) M RAMGOPAL RAO (SC FOR TSPSC) (R6) NEMALI PRAMOD (SC FOR APPSC) (R2) R3 R4 R5UNSERVED ,,,	KARIMNAGAR
16	WP/19328/2017 IA 1/2017(WPMP 23547/2017)(Suspension Petition) IA 5/2018(Permission Petition) IA 6/2018(Fix an Early Date) IA 7/2018(Direction Petition)	J SUDHEER	GP FOR SERVICES I GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R11)	HYDERABAD
17	WP/726/2018 IA 1/2018(-) IA 2/2018(Stay Petition) IA 1/2019(Vacate Stay Petition) IA 1/2023(Miscellaneous Petition)	H SUDHAKARA RAO	G RAMACHANDRA REDDY	HYDERABAD
18	WP/1330/2019 IA 1/2019(Suspension Petition) IA 2/2019(Direction Petition) IA 3/2019(Stay Petition)	J SUDHEER	GP FOR FINANCE PLANNING M RAMGOPAL RAO (SC FOR TSPSC) (R3) D BALAKISHAN RAO(SC FOR TSPSC) (R2)	NALGONDA
19	WP/6278/2020	C RAMESH SAGAR	VEDULA SRINIVAS (R16) V SATYAM REDDY (R11)	KARIMNAGAR

**FOR COMPLIANCE**

20	CC/1976/2022 IA 3/2024(Implead Petition) IA 4/2024(Permission Petition)	VENKAT RAO PATIL	GP FOR HOME Order dt 30/04/24. I.A.No. 03/24. RR 4, 5 and 6 notice sent by RPAD not yet returned served.	HYDERABAD
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**ADMISSION**

21	CC/2366/2018 WP/1095/2012 WP/3152/2016 WP/34282/2017	J R MANOHAR RAO	GP FOR SERVICES III (R2) RR 1 AND 2 NOTICE SERVED.	KHAMMAM
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22	WP/1095/2012 IA 1/2015(WPMP 5032/2015)(Leave Petition) IA 2/2015(WPMP 21609/2015)(Implead Petition)	GP FOR SERVICES II	P S RAJASEKHAR V RAVICHANDRAN (R77) J R MANOHAR RAO	WARANGAL
23	WP/3152/2016 IA 1/2016(WVMP 1475/2016)(Vacate Stay Petition) IA 5/2016(WVMP 3954/2016)(Vacate Stay Petition) IA 1/2020(Implead Petition) IA 2/2020(Modification)	J R MANOHAR RAO	P S RAJASEKHAR GP FOR SERVICES I (R22) GP FOR SERVICES I	KHAMMAM
24	WP/34282/2017 IA 1/2017(WPMP 42631/2017)(Suspension Petition) IA 2/2017(WPMP 42632/2017)(Dispense with Petition)	J R MANOHAR RAO	GP FOR SERVICES I P S RAJASEKHAR (R9)	ADILABAD
25	CRP/1688/2024 IA 1/2024(Injunction Petition)	ERANKI PHANI KUMAR	N N SOMENDRA REDDY	HYDERABAD
26	WA/1119/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Suspension Petition)	HEMLATA N PITLEWAR	GP FOR MEDICAL HEALTH FW (R2)	HYDERABAD
27	WA/1136/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Dispense with Petition) IA 3/2024(Suspension Petition) WP/21031/2024	J R MANOHAR RAO (SC FOR ENDOWMENTS)	A PHANI BHUSHAN GP FOR ENDOWMENTS (R2)	SIDDIPET
28	WP/21031/2024 IA 1/2024(Direction Petition)	A PHANI BHUSHAN	GP FOR ENDOWMENTS J R MANOHAR RAO (R2) J R MANOHAR RAO (SC FOR ENDOWMENTS) (R3)	SIDDIPET
29	WA/1183/2024 IA 1/2024(Suspension Petition) IA 2/2024(Suspension Petition) IA 3/2024(Direction Petition)	RAGHU GURRAM	GP FOR REVENUE GP FOR ASSIGNMENT (R2) KIRAN KUMAR GATTU (R5)	RANGA REDDY
30	WA/1184/2024 IA 1/2024(Suspension Petition)	NARESH KUMAR GORIGE	GP FOR SERVICES I M SRIKANTH (R3)	MEDCHAL- MALKAJGIRI
31	WA/1244/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	GP FOR SERVICES I	N JANARDHAN REDDY	RANGA REDDY
32	WA/1278/2024 IA 1/2024(Suspension Petition)	T MAHENDER RAO (SC FOR NIRD - PR AND DDUGKY)	ARUVA RAGHURAM MAHADEV GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3)	WARANGAL
33	WA/1279/2024 IA 1/2024(Suspension Petition)	T MAHENDER RAO (SC FOR NIT T.S WARANGAL)	M SRIKANTH GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R3)	WARANGAL
34	WA/1284/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	P V RAMANA	RAMESH CHILLA P S RAJASEKHAR (SC FOR TGpsc) (R2) GP FOR WOMEN DEV CHILD WELFARE (R6) GP FOR SCHOOL EDUCATION (R3)	ADILABAD

35	WA/1285/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Suspension Petition)	P S RAJASEKHAR (SC FOR TGPSC)	GP FOR SCHOOL EDUCATION (R4) GP FOR SOCIAL WELFARE (R5)	ADILABAD
36	WP/14201/2018	SHARAD SANGHI	V RAVI KIRAN RAO R1 UNSERVED ,::	ADILABAD
37	WP/23204/2019 IA 1/2019(Suspension Petition)	D RAGHAVENDAR RAO	CHANDANA ADAMALA	HYDERABAD
38	WP/40980/2022 IA 1/2022(Suspension Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA		RANGA REDDY
39	WP/35248/2023 IA 1/2023(Dispense with Petition)	MOSHE MARPU	GP FOR SERVICES III	HYDERABAD
40	WP/10764/2024 IA 1/2024(Suspension Petition) IA 2/2024(Fix an Early Date)	K BALAKRISHNA T BALA JAYASREE (SC FOR IA AND AD)	A RAGHU KUMAR	HYDERABAD
41	WP/11692/2024 IA 1/2024(Direction Petition)	C RAKEE SRIDHARAN	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
42	WP/14616/2024 IA 1/2024(Stay Petition)	CENTRAL GOVERNMENT COUNSEL (K ARVIND KUMAR)	S GOVINDA RAO	HYDERABAD
43	WP/16853/2024 IA 1/2024(Permission Petition)	G TRINADHA RAO	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT) (R2)	MEDCHAL- MALKAJGIRI
44	WP/17279/2024 IA 1/2024(Suspension Petition)	KIRTHI TEJA KONDAVEETI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
45	WP/19913/2024 IA 1/2024(Leave Petition) IA 2/2024(Suspension Petition)	N KALPANA	G VENKATESHVARLU CENTRAL GOVT COUNSEL	HYDERABAD
46	WP/22962/2024 IA 1/2024(Suspension Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA		RANGA REDDY
47	WP/24398/2024 IA 1/2024(Suspension Petition)	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	ANITA SWAIN	HYDERABAD
48	WP/24834/2024 IA 1/2024(Suspension Petition)	POLALI VENKATESH	BHARATIYA SUDARSHAN (SC FOR NIRD AND PR)	HYDERABAD

#### **INTERLOCUTORY**

49	CCCA/123/2019 IA 1/2019(Condone Delay Petition) IA 2/2019(Stay Petition) IA 1/2024(Direction Petition)	P CHAKRAVARTHY	T B B KRISHNA MOHAN	HYDERABAD
50	CCCA/91/2023 IA 1/2023(Condone Delay Petition)	R UMENDER KUMAR	G ANANDAM MEMO PROOF OF SERVICE FILED VIDE USR NO.91671/2023 MEMO PROOF OF SERVICE FILED VIDE USR NO.95302/2023 RR-1 TO 3 NOTICE SENT NOT YET RETURNED.	HYDERABAD
51	CCCA/72/2024 IA 1/2024(Stay Petition)	K VENUMADHAV	B SHESHU KUMAR PROOF OF SERVICE FILED VIDE USR NO.49747/2024.	HYDERABAD

52	CCCA/94/2024 IA 1/2024(Stay Petition)	THE ADVOCATE GENERAL	V SEETHARAMA AVADHANI MATERIAL PAPERS FILED VIDE USR NO.74355/2024. SR-APP BY M/S V SEETHARAMA AVADHANI ADV.	HYDERABAD
53	CCCA/96/2024 IA 1/2024(Suspension Petition) IA 2/2024(Injunction Petition) IA 3/2024(Substitute Petition)	V MURALI MANOHAR	ENUGALA PRAMODH REDDY T NARENDER (R15) DHANANJAY SAINCHER (R14) DHANANJAY SAINCHER (R16) RR-1 TO 9 APP BY M/S E PRAMOD REDDY ADV RR-14 & 16 APP BY M/S DHANANJAY SAINCHER ADV RR-15 APP BY M/S T NARENDER ADV PROOF OF PUBLICATION FILED (IN THE LOCAL NEWS PAPER TIMES OF INDIA AND ANDHRA JYOTHI AS PER CO DT.12-08-2024) VIDE USR NO 79922/24 PER RR 10 TO 13. MEMO FILED VIDE USR NO.96413/2024. COUNTER AFFIDAVIT FILED VIDE USR NO.96414/2024.	HYDERABAD
54	CCCA/101/2024 IA 1/2024(Suspension Petition) IA 2/2024(Injunction Petition) IA 3/2024(Substitute Petition)	V MURALI MANOHAR	T NARENDER (R15) DHANANJAY SAINCHER (R14) DHANANJAY SAINCHER (R16) PROOF OF SERVICE FILED VIDE USR NO.69988/2024. PROOF OF SERVICE FILED VIDE USR NO.71295 AND 79915/2024. RR-14 & 16 APP BY M/S DHANANJAY SAINCHER ADV. RR-15 APP BY M/S T.NARENDER ADV. RR-1 TO 10 NOTICE SERVED. RR-11 TO 13 NOTICE NOT YET RETURNED.	HYDERABAD
55	CCCA/105/2024 IA 1/2024(Direction Petition)	K JAMALI		HYDERABAD
56	CCCA/114/2024 IA 1/2024(Condone Delay Petition) IA 2/2024(Injunction Petition)	VINOD SINGH	B V V S MURTHY MEMO FILED VIDE USR NO.81020/2024. MEMO FILED VIDE USR NO.107211/2024.	HYDERABAD
57	CCCA/117/2024 IA 1/2024(Stay Petition)	P RAVI SHANKER	K PALLAVI	HYDERABAD
58	CCCA/127/2024 IA 1/2024(Stay Petition)	A KRISHNAM RAJU	S NAGESH REDDY CAVEAT FILED BY M/S S NAGESH REDDY FOR SR.	HYDERABAD
59	CCCA/130/2024 IA 1/2024(Stay Petition)	M MEHBOOB ALI	VIJAY PISSAY (R2) COUNTER AFFIDAVIT FILED VIDE USR NO.94827/2024.	HYDERABAD
60	CCCA/161/2024 IA 1/2024(Suspension Petition)	RUBAINA S KHATOON	K PRAVEEN KUMAR REDDY SR-APP BY M/S K PRAVEEN KUMAR REDDY ADV. CALCULATION MEMO FILED VIDE USR NO.106215/2024. MEMO FILED VIDE USR NO.106149/2024.	HYDERABAD
61	WA/212714/2016/(Filing No.) IA 1/2016(WAMP 2683/2016)(Condone Delay Petition) IA 3/2016(WAMP 212716/2016)(Suspension Petition)	ADDL ADVOCATE GENERAL	SRINIVASA RAO MADIRAJU R VINOD REDDY (R40)	HYDERABAD
62	IA/1/2024(Restoration Petition) WP/40964/2016	ANJALI AGARWAL	K R K V PRASAD K ARUNA(SC FOR APGENCO) MASTHAN NAIDU CHERUKURI	HYDERABAD

63	WP/3363/2018 IA 1/2018(Direction Petition) IA 2/2018(Stay Petition) IA 3/2018(Additional Material Petition) IA 4/2018(Additional Material Petition)	B RACHNA	GP FOR HOME S SHARATH KUMAR (SPL GP FOR HOME (SERVICE)) (R1) M SRIKANTH (R1) P. GOVIND REDDY(SPECIAL COUNSEL FOR A.P) (R3)	HYDERABAD
64	IA/1/2020(Extension Petition) WP/42297/2018	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	G PAVANA MURTHY	HYDERABAD
65	WP/23780/2019 IA 1/2023(L R Petition)	MARUTI RAO SRUNGARAPU	A PRABHAKAR RAO	NALGONDA

**INTERLOCUTORY (REVIEW PETITIONS)**

66	IA/1/2022(Suspension Petition) WA/701/2017	M RAM MOHAN REDDY (SC FOR TSRTC)	A RAVI BABU(SC FOR TSRTC) P VENKATESWAR RAO	HYDERABAD
67	IA/1/2022(Suspension Petition) WA/707/2017	M RAM MOHAN REDDY (SC FOR TSRTC)	A RAVI BABU(SC FOR TSRTC) P VENKATESWAR RAO	HYDERABAD

**FINAL HEARING**

68	LAAS/497/2008 LAAS/499/2008	B H R CHOWDARY	GP FOR APPEALS	NIZAMABAD
69	LAAS/499/2008	B H R CHOWDARY	R-1--SERVED RR-2 TO 8-NOT NECESSARY PARTIES VIDE C.T. 0	NIZAMABAD
70	LAAS/743/2010 IA 1/2024(Direction Petition) LAAS/92/2012	T V L NARASIMHA RAO	GP FOR APPEALS	HYDERABAD
71	LAAS/92/2012	GP FOR ARBITRATION	T V L NARASIMHA RAO K RAJANNA (R4)	HYDERABAD
72	LAAS/75/2016 IA 1/2020(Stay Petition) LAAS/100/2016	D MADHAVI (SC FOR HMDA)		RANGA REDDY
73	LAAS/100/2016 IA 1/2020(Stay Petition)	D MADHAVI (SC FOR HMDA)	SHEELAM ASHOK REDDY R-1-DIED (PROPOSED RR-2 TO 6) RR-2 TO 6-APP BY M/S S.ASHOK REDDY	RANGA REDDY
74	LAAS/381/2016 LAAS/371/2014	GP FOR APPEALS	V V RAMANA RAO	KARIMNAGAR
75	LAAS/371/2014	V V RAMANA RAO		KARIMNAGAR
76	LAAS/326/2017	Y RAMA RAO(SC FOR HMDA)	SRINIVASA RAO MADIRAJU	RANGA REDDY
77	LAAS/587/2017 LAAS/601/2017 X-OBJ/35/2018 X-OBJ/37/2018	Y RAMA RAO(SC FOR HMDA) D MADHAVI (SC FOR HMDA)	K RAJYA LAKSHMI SR-APP BY K RAJYA LAKSHMI	RANGA REDDY
78	LAAS/601/2017	Y RAMA RAO(SC FOR HMDA) D MADHAVI (SC FOR HMDA)	K RAJYA LAKSHMI SR-APP BY K RAJYA LAKSHMI	RANGA REDDY
79	X-OBJ/35/2018 IA 1/2018(Condone Delay Petition)	K RAJYA LAKSHMI	LAAS.No.587/2017	RANGA REDDY
80	X-OBJ/37/2018 IA 1/2018(Condone Delay Petition)	K RAJYA LAKSHMI	LAAS.No.601/2017	RANGA REDDY

81	LAAS/4/2018 IA 1/2024(Miscellaneous Petition)	VIJAY PISSAY	GP FOR APPEALS	HYDERABAD
82	LAAS/10/2018 IA 3/2018(Stay Petition) IA 4/2018(Implead Petition) IA 1/2019(Petition to Withdraw) IA 2/2019(Vacate Stay Petition)	Y RAMA RAO(SC FOR HMDA)	A VENKATESH THOOM SRINIVAS (R1)	RANGA REDDY
83	LAAS/139/2018	R VINOD REDDY	R1 R2 R3 UNSERVED ;:R-1-APP BY G.P.FOR APPEALS(T.G) RR-2 & 3-NOT NECESSARY PARTIES VIDE C.T.	MEDAK
84	LAAS/89/2022	B KAVITA YADAV	GP FOR APPEALS SR-APP BY G.P.FOR APPEALS(T.G.)	JOGULAMBA GADWAL
85	WP/1183/2005 IA 1/2024(Permission Petition)	M PAPA REDDY	G JYOTHI KIRAN MANJARI S GANU (R57) PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R55) VIVEK JAIN (R56) KATIKA RAVINDER REDDY (R7)	HYDERABAD
86	WP/1637/2011 IA 1/2014(WPMP 13268/2014)(Permission Petition)	MIRZA NISAR AHMED BAIG	GP FOR REVENUE ALLADI RAVINDER (R4)	HYDERABAD
87	WP/18474/2011	MANASI S GANU	GP FOR REVENUE RAJAGOPALLAVAN TAYI (R4) M PAPA REDDY (R5)	HYDERABAD
88	WP/12860/2012 IA 1/2012(WPMP 16075/2012)(Suspension Petition)	J R MANOHAR RAO	GP FOR AGRICULTURE	NALGONDA
89	WP/13757/2013 IA 1/2013(WPMP 16840/2013)(Direction Petition) IA 1/2024(L R Petition)	O MANOHER REDDY	GP FOR REVENUE MD GHULAM SARWAR (R25)	HYDERABAD
90	WP/15833/2013 IA 4/2013(WPMP 79745/2013)(Vacation Motion Letter)	ANCHA PANDURANGA RAO	GP FOR REVENUE	RANGA REDDY
91	WP/16571/2013 IA 1/2017(WPMP 12365/2017)(Direction Petition) IA 1/2018(Receive Docs Petition)	A V S LAXMI	B KAVITA YADAV T S VENKATARAMANA (R3) T S VENKATARAMANA (R4) T S VENKATARAMANA (R6) P BHASKAR (R61) T S VENKATARAMANA (R5) T S VENKATARAMANA (R2) R4 R5 R6 UNSERVED,	HYDERABAD
92	WP/20777/2013 IA 1/2013(WPMP 25465/2013)(Direction Petition)	GP FOR ASSIGNMENT	SUNIL B GANU (R53)	HYDERABAD
93	WP/20864/2013 IA 1/2013(WPMP 25560/2013)(Stay Petition) WP/18169/2013	K RAJI REDDY	R RADHA KRISHNA REDDY(SC FOR GHMC) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R103) DR Y PADMAVATHI( SC FOR GHMC ) (R104)	MEDAK
94	WP/21925/2013 IA 1/2013(WPMP 26859/2013)(Direction Petition)	GP FOR ASSIGNMENT	T C D SEKHAR (R74)	HYDERABAD

95	WP/25555/2013 IA 1/2013(WPMP 31528/2013)(Fix an Early Date)	P B VIJAY KUMAR	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD
96	WP/30848/2013 IA 1/2013(WPMP 38304/2013)(Suspension Petition)	SRINIVAS POLAVARAPU	GP FOR REVENUE GP FOR ASSIGNMENT (R37)	HYDERABAD
97	WP/27413/2015 IA 1/2015(WPMP 35590/2015)(Fix an Early Date) WP/10105/2017	K R K V PRASAD	L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT) CHINTALAPUDI LAKSHMI KUMARI (R12) PUSHPINDER KAUR (R2) PUSHPINDER KAUR (R3)	HYDERABAD
98	WP/10105/2017 IA 1/2017(WPMP 12523/2017)(Suspension Petition) IA 1/2018(Suspension Petition)	L PRANATHI REDDY (Sr SC FOR CENTRAL GOVT)	Y KAMALA RANI	HYDERABAD
99	WP/25876/2016 WP/15445/2014	P V S S S RAMA RAO	GP FOR ENDOWMENTS	HYDERABAD
100	WP/15445/2014	J SUDHEER	P V S S S RAMA RAO	HYDERABAD
101	WP/44385/2016 IA 1/2024(L R Petition)	M V PRATAP REDDY	GP FOR SERVICES I	KHAMMAM
102	WP/3343/2017 IA 1/2018(Fix an Early Date) WP/12436/2018	MANOJ MAHARAJ GANJI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P SARADA (SC FOR BSNL) (R2) P SARADA (SC FOR BSNL) (R13) WP.No.40004/2015 Single Bench (Service)	HYDERABAD
103	WP/12436/2018 IA 1/2018(Suspension Petition) IA 2/2018(Permission Petition)	MANOJ MAHARAJ GANJI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA P SARADA (SC FOR BSNL) (R2)	HYDERABAD
104	WP/28777/2018	GP FOR LAND GRABBIING PROHIBITION THE ADVOCATE GENERAL	K PALLAVI (R5) K PALLAVI (R2) K PALLAVI (R3) K PALLAVI (R7) K PALLAVI (R8) K PALLAVI (R4) K PALLAVI (R6) R1 UNSERVED ,::	HYDERABAD
105	WP/8923/2019 IA 1/2019(Suspension Petition)	B JITHENDER (CENTRAL GOVT COUNSEL)	P LAKSHMANA RAO (R2) P LAKSHMANA RAO (R4) P LAKSHMANA RAO (R3) R1 R2 R3 R4 R5 R6 R7 R8 UNSERVED ,::	HYDERABAD
106	WP/12719/2019 CCCA/74/2019	VEDULA SRINIVAS	GP FOR REVENUE GP FOR LAND ACQUISITION (R2) Vijay Kumar M. Ganeriwal(PARTY IN PERSON)(R4) Narayanlal M. Ganeriwal(PARTY IN PERSON)(R5)	HYDERABAD
107	CCCA/74/2019 IA 1/2019(Stay Petition)	VEDULA SRINIVAS	R2 R4 UNSERVED ,::Memo as proof of Service filed on behalf of Appellants vide USR No. 18087/19.	HYDERABAD
108	WP/17903/2019	P B VIJAY KUMAR	P SARADA (SC FOR BSNL)	HYDERABAD
109	WP/26053/2019 IA 1/2019(Stay Petition) IA 1/2020(Vacate Stay Petition)	P VIJAYA LAKSHMI	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA	HYDERABAD



110	WP/2839/2020 IA 1/2020(Suspension Petition)	AJAY KUMAR KULKARNI	POLALI VENKATESH	HYDERABAD
111	WP/22791/2020	SUSHIL KUMAR PANDEY	GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA T BALA JAYASREE (SC FOR BSNL) (R4) T BALA JAYASREE (SC FOR BSNL) (R2) T BALA JAYASREE (SC FOR BSNL) (R3) T BALA JAYASREE (SC FOR BSNL) (R5)	HYDERABAD
112	WP/8388/2021	A RAGHU KUMAR	GADI PRAVEEN KUMAR(Sr. SC FOR CENTRL GOVT)	HYDERABAD
113	WP/9659/2021	KOPPULA GOPAL	M A K MUKHEED GP FOR LAND GRABBIING PROHIBITION (R2)	-
114	WP/11884/2021	RAMES YADAV AYELABOYENA	V VEDA VIKAS	RANGA REDDY
115	WP/44051/2022 IA 2/2022(Injunction Petition)	SRIKANTH HARIHARAN	J VENKATESWARA REDDY (R2) J VENKATESWARA REDDY (R3) J VENKATESWARA REDDY (R9) J VENKATESWARA REDDY (R4) J VENKATESWARA REDDY (R10)	HANUMAKONDA

**INTERLOCUTORY**

116	WP/37990/2018 IA 3/2018(Vacate Stay Petition) WP/17530/2019 WP/20837/2019 WP/38709/2018 WP/40693/2018	CH.A.B. SATYANARAYANA	K R K V PRASAD PRANATHI REDDY L (R4) P BHASKAR (R2) PUSHPINDER KAUR (R3) (AT 2:15 PM)	HYDERABAD
117	WP/38709/2018 IA 1/2018(Suspension Petition)	SRINIVASA RAO MADIRAJU	PUSHPINDER KAUR PRANATHI REDDY L (R13)	HYDERABAD
118	WP/40693/2018 IA 3/2018(Suspension Petition) IA 1/2020(Fix an Early Date)	SRINIVASA RAO MADIRAJU	K SUDHAKAR REDDY PRANATHI REDDY L (R1) PUSHPINDER KAUR (R2) PUSHPINDER KAUR (R3)	HYDERABAD
119	WP/17530/2019 IA 1/2019(Suspension Petition)	K R K V PRASAD	P BHASKAR PRANATHI REDDY L (R3) PUSHPINDER KAUR (R2)	HYDERABAD
120	WP/20837/2019 IA 1/2019(Direction Petition)	K R K V PRASAD	P BHASKAR PRANATHI REDDY L (R4) PUSHPINDER KAUR (R2)	HYDERABAD